

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/114/2023
NAME OF THE COMPANY	Matrix Natural Resources Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Sathish Babu Sana
NAME OF THE RESPONDENT(S)	Matrix Natural Resources Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Mr. J. Teja Varma for the Petitioner.

Ld. Counsel Mr. Nikuna Dugar for the Respondent.

It is stated by the Petitioner that an IA has been filed for taking on record the rejoinder. But this IA is still to be listed. Registry is directed to list the IA, if there is no objection. **Matter is adjourned to 07.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)